2. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 249/9/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	IDBI Capital Market & Securities Limited
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Norrendar Naik	Advocate	9849387366	22.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
n. Tagnolich Klern	Adva	de 98490215	O MJX

ORDER

Heard Mr. M. Vigneswar Reddy, Learned Counsel for the Petitioner and Mr. G. Bhupesh, Learned Counsel for the Respondent. Since the Technical Member is on leave Matter is posted on 09.02.2018.

Member (Judi)

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